

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH**  
***(through Hybrid Mode)***  
**COURT-I**

Item No. 121

CP No. 62/Chd/Pb/2023

**IN THE MATTER OF:**

SKS Realtors Pvt. Ltd.

...Petitioner

Vs.

ROC, Punjab & Chandigarh

...Respondent

**Under Section:** 252 (3), CA 2013

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 07.06.2024.

-sd-  
Court Officer

April 19, 2024  
SM